

(e) if so, the concrete steps taken to remove the difficulties of the passengers; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARA) : (a) Yes, Sir.

(b) to (f). It has been decided to take up survey for restoration of the line. Further consideration of the project will be possible once the survey report becomes available.

[English]

Inferior Quality of Fertilizers

3202. SHRI DADA BABURAO PARANJPE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is hue and cry amongst the farmers in Jabalpur of Madhya Pradesh regarding the sale of inferior quality of fertilizers by the traders; and

(b) if so, the steps being taken to provide the standard quality of fertilizers to the farmers and bring to book the traders involved in the sale of inferior quality of fertilizers?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir. However, during the course of regular quality control checking, some lots of Super-Phosphate and DAP were found non-standard with the local traders in Jabalpur.

(b) State Authorities have published an appeal in local Newspaper on 26.6.96, not to purchase non-standard fertilisers from the offending local dealers. The non-standard stock has been banned and the Certificates of Registration of the dealers have been suspended. State Government has also issued instructions to their quality control enforcement offices regarding strict implementation of quality control measures.

Decontrol of Drugs

3203. DR. T. SUBBARAMI REDDY :
SHRI SONTOSH MOHAN DEV :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Committee appointed by the Government to decide the issue of decontrol of nineteen bulk drugs has urged to change the terms of reference so that criteria for price control applies equally to all the drugs;

(b) if so, whether Government have considered the request;

(c) if so, the details thereof; and

(d) the time by which the Committee is likely to submit its report?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) The Committee, which was appointed by the Government to look into the matters related to representations received in regard to inclusion/exclusion of drugs from price control, did not urge the Government for any change in the terms of reference.

(b) and (c). Does not arise.

(d) As at present, the term of the Committee stands expired on 30th April, 1996.

[Translation]

Dairy Projects under NDDB

3204. SHRI RAMASHRAY PRASAD SINGH :
SHRIMATI BHAVNABEN DEVRAJ BHAI
CHIKHALIA :
SHRI SHIVRAJ SINGH CHAUHAN :
SHRIMATI SHEELA GAUTAM :

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) the details of the project run by the National Dairy Development Board for the development of dairy sector, State-wise:

(b) the financial assistance made available to the Cooperative Societies in each State for dairy development by the Board during each of the last three year, State-wise:

(c) whether the NDDB proposes to set up more dairy projects in various parts of the country; and

(d) if so, the locations proposed therefor a long with the expenditure to be incurred in the each case?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) National Dairy Development Board (NDDB) was implementing Operation Flood-III (O.F. - III) Project for dairy development. The Project has come to a close on 31.12.1995 but reimbursements from World Bank for the expenditure committee upto 31.12.1995 were available upto 30.4.1996.

(b) A Statement indicating State-wise release of funds by NDDB under O.F. III Project during each of the last three years is attached.

(c) and (d). Additional Dairy projects in the country would be financed by the NDDB from its own resources on the basis of the merit of each proposal. At present NDDB has not received any proposal.